

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/6871/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri V. K. Chandak
District & Sessions Judge,
Golaghat.

Dated Guwahati the 20th December, 2021.

Sub: **Casual leave.**

Ref:- Your letter No. DJ(G)/11613, dtd. 17.12.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **two half days (in total one day) of casual leave on 18.12.2021 (from 1 PM) and 20.12.2021 (upto 1 pm) along with station leave permission from the afternoon of 18.12.2021 till the afternoon of 20.12.2021**, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo **NO.HC.VII-42/96(Pt.)/6872/A, dated** , 20-12-2021

Copy to :

1. ✓ The Project Manager , Gauhati High Court.

S.P.
20/12/21
JT.REGISTRAR (VIGILANCE)

R.S.